	(5	ling under elevee (a) of out regulation		the IRRI (Incoherence)		for Corporate Daras	na) Dagulatiana 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2297025830	4	2250047482	31.11		46978348	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	3.77		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	272	173527854	260	146285936	2.02		27241918		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	11	3945083985	10	3604131058	49.83	58685331	282267596		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	63	3581229905	55	881523206	12.19		2699706699		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.09		0		<u>Annexure 9</u>
	Total	352	10348414483	331	7233534591	100.00	58685331	3056194561	0	